

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL CHANDIGARH

REGIONAL BENCH - COURT NO. I

S.N.	Application No.	Appeal No.	Impugned Order Detail's	Passed By	Appellant	Respondent
1.	E/MISC/60645/2019	E/2585/2011-DB	276-280/CE/CHD-I/2011 dt. 02/08/2011	Commissioner of Central Excise-CHANDIGARH-I	-C.C.E. CHANDIGARH	PUREWAL & ASSOCIATES LTD.
2.	ST/MISC/60668/2019	ST/60/2012-DB	155-162/ST/APPL/CHD-II/2011dt. 30/09/2011	Commissioner of Central Excise-CHANDIGARH-I	-C.C.E. CHANDIGARH	SH. SUSHIL KUMAR S/O SH. JAI PARSHAD,
3.	ST/MISC/60669/2019	ST/61/2012-DB	155-162/ST/APPL/CHD-II/2011 dt. 30/09/2011	Commissioner of Central Excise-CHANDIGARH-I	-C.C.E. CHANDIGARH	MRS. RAMA GUPTA W/O SH. SUSHIL KUMAR
4.	ST/MISC/60670/2019	ST/62/2012-DB	155-162/ST/APPL/CHD-II/2011 dt. 30/09/2011	Commissioner of Central Excise-CHANDIGARH-I	-C.C.E. CHANDIGARH	SHRI RAMAN KUMAR S/O LATE SH. OM PARKASH
5.	ST/MISC/60671/2019	ST/63/2012-DB	155-162/ST/APPL/CHD-II/2011 dt. 30/09/2011	Commissioner of Central Excise-CHANDIGARH-I	-C.C.E. CHANDIGARH	MRS. SUMAN RANI W/O SHRI RAMAN KUMAR
6.	ST/MISC/60672/2019	ST/64/2012-DB	155-162/ST/APPL/CHD-II/2011 dt. 30/09/2011	Commissioner of Central Excise-CHANDIGARH-I	-C.C.E. CHANDIGARH	SHRI ASHWANI KUMAR S/O LATE SH. OM PARKASH
7.	ST/MISC/60673/2019	ST/65/2012-DB	155-162/ST/APPL/CHD-II/2011 dt. 30/09/2011	Commissioner of Central Excise-CHANDIGARH-I	-C.C.E. CHANDIGARH	MRS. ASHA RANI W/O SH. ASHWANI KUMAR,
8.	ST/MISC/60674/2019	ST/66/2012-DB	155-162/ST/APPL/CHD-II/2011 dt. 30/09/2011	Commissioner of Central Excise-CHANDIGARH-I	-C.C.E. CHANDIGARH	SH. MOHAN LAL S/O LATE SH. OM PARKASH,
9.	ST/MISC/60675/2019	ST/67/2012-DB	155-162/ST/APPL/CHD-II/2011 dt. 30/09/2011	Commissioner of Central Excise-CHANDIGARH-I	-C.C.E. CHANDIGARH	MRS. SAVITA W/O SH. MOHAN LAL
10.	E/MISC/60622/2019	E/1290/2012-DB	67/VR/SPPL/VJR-II/2012 dt. 14/02/2012	Commissioner of Central Excise-CHANDIGARH-II	-CCE, CHANDIGARH II	Vardhman Industries Ltd
11.	E/MISC/60654/2019	E/1518/2012-DB	OIA-99-CE-APPL-CHD-II-2012 dt. 12/03/2012	Commissioner of Central Excise-CHANDIGARH-II(Appeal)	C.C.E. & S.T.-CHANDIGARH-II	National Fertilizers Ltd
12.	E/MISC/60660/2019	E/2371/2012-DB	169-171-CE-APPL-CHD-II-LDH-2012 dt. 08/05/2012	Commissioner of Central Excise-LUDHIANA	C.C.E. & S.T.-Ludhiana	V K Industries
13.	E/MISC/60661/2019	E/2372/2012-DB	169-171-CE-APPL-CHD-II-LDH-2012 dt. 08/05/2012	Commissioner of Central Excise-LUDHIANA	-C.C.E LUDHIANA	Shri Jai Gopal Kakkar Authorised Signatory Of
14.	E/MISC/60659/2019	E/2373/2012-DB	169-171-CE-APPL-CHD-II-LDH-2012 dt.	Commissioner of Central Excise-LUDHIANA	-C.C.E LUDHIANA	Shri Piyush Gaba Partner Of

			08/05/2012			
15.	E/MISC/60655/2019	E/56356/2013-DB	OIA-CHD-CEX-001-COM-61-12 dt. 26/11/2012	Commissioner of Central Excise-CHANDIGARH-I(Appeal)	C.C.E.- Chandigarh-i	Sethia Engg Co Ltd
16.	E/MISC/60626/2019	E/56578/2013-DB	02-03-SVS-RTK-2013 dt. 08/01/2013	Commissioner of Central Excise-ROHTAK	C.C.E. & S.T.- Rohtak	Air Trax Polymers Pvt Ltd
17.	E/MISC/60627/2019	E/56680/2013-DB	02-03/SVS/RKT/2013 dt. 08/01/2013	Commissioner of Central Excise-ROHTAK	C.C.E. & S.T.- Rohtak	Anil Jain Director
18.	ST/MISC/60662/2019	ST/56930/2013-DB	OIO-03/APPL/CU-D-CAMPCHD/2013 dt. 18/01/2013	Commissioner of Central Excise-LUDHIANA	C.C.E. & S.T.- Ludhiana	Black Jack India Pvt Ltd
19.	ST/MISC/60650/2019	ST/58204/2013-DB	OIA-60/ST/APPL/CHD-II/2013 dt. 15/02/2013	Commissioner of Central Excise-CHANDIGARH-II(Appeal)	C.C.E. & S.T.- CHANDIGARH-II	Sai Construction Co
20.	E/Misc/60630/2019	E/50015/2014-DB	OIO-457-458-SVS-RTK-2013 dt. 26/08/2013	Commissioner of Central Excise-ROHTAK	C.C.E. & S.T.- Rohtak	Dharam Industries

21.	ST/MISC/60637/2019	ST/50474/2014-DB	OIO-558-SVS-RTK-2013 dt. 23/10/2013	Commissioner of Central Excise-ROHTAK	C.C.E. & S.T.- Rohtak	Dala Enterprises
22.	ST/MISC/60628/2019	ST/50866/2014-DB	OIO-328-333-SVS-GGN-RTK-2013 dt. 19/07/2013	Commissioner of Central Excise-ROHTAK	C.C.E. & S.T.- Rohtak	Dashmesh Logistics Co
23	ST/MISC/60623/2019	ST/50925/2014-DB	OIO-JAL/EXCUS/000/APP/137/13/14 dt. 27/09/2013	Commissioner of Central Excise-CHANDIGARH-II	C.C.E. & S.T.- CHANDIGARH-II	Shiva Communication
24.	ST/MISC/60657/2019	ST/52011/2014-DB	OIA-CHD-CEX-001-COM-039-040-2013 dt. 05/12/2013	Commissioner of Service Tax-CHANDIGARH-I(Appeal)	C.C.E.- Chandigarh-i	Dr Ambedkar Institute Of Hotel Management
25.	ST/MISC/60632/2019	ST/55202/2014-DB	OIO-330-332-SVS-RTK-2014 dt. 06/06/2014	Commissioner of Service Tax-ROHTAK	C.C.E. & S.T.- Rohtak	Joginder Sharma
26.	ST/MISC/60647/2019	ST/55452/2014-DB	OIA-CHD-EXCUS-000-APP-210-14-15 dt. 17/07/2014	Commissioner of Central Excise-CHANDIGARH-I(Appeal)	C.C.E.- Chandigarh-i	Kaushal Marketing
27.	ST/MISC/60656/2019	ST/55622/2014-DB	OIA-CHD-CEX-001-COM-058-2014 dt. 14/07/2014	Commissioner of Central Excise-CHANDIGARH-I(Appeal)	C.C.E.- Chandigarh-i	Punjab State Container And Warehousing Corporation
28.	ST/MISC/60629/2019	ST/50403/2015-DB	OIA-409-SVS-RTK-2014 dt. 17/09/2014	Commissioner of Central Excise-DELHI-III(Appeal)	C.C.E. & S.T.- Rohtak	Netram Chandravli Devi
29.	ST/MISC/60651/2019	ST/53111/2015-DB	OIA-JALPEXCUS-000-APP-247-14-15 dt. 05/01/2015	Commissioner of Central Excise-CHANDIGARH-II	C.C.E. & S.T.- CHANDIGARH-II	Snow White Association

				(Appeal)		
30.	ST/MISC/60652/2019	ST/54210/2015-DB	OIO-JAL-EXCUS-000-APP-184-186-2015-16 dt. 03/08/2015	Commissioner of Service Tax-CHANDIGARH-II	C.C.E. & S.T.-CHANDIGARH-II	Punjab Urban Planning And Development Authority
31.	E/MISC/60634/2019	E/50835/2014-DB	OIO-496-SVS-RTK-2013 dt. 06/09/2013	Commissioner of Central Excise-ROHTAK	C.C.E. & S.T.-Rohtak	Bihar Rubber Co Ltd
32.	E/MISC/60641/2019	E/50893/2014-DB	OIO-595-SVS-RTK-2013 dt. 30/10/2013	Commissioner of Central Excise-ROHTAK	C.C.E. & S.T.-Rohtak	K C Machine Works Ltd
33.	E/MISC/60642/2019	E/53231/2015-DB	OIA-JAL-EXCUS-000-APP-4-5-15-16 dt. 21/04/2015	Commissioner of Central Excise and Service Tax-CHANDIGARH-II(Appeal)	-CHANDIGARH II	A L P Nishikawa Co Ltd

34.	E/MISC/60633/2019	E/60359/2017-DB	OIO-421-424/CE/APPL-II/DELHI/2016 dt. 31/01/2017	Commissioner of Central Excise-ROHTAK	C.C.E. & S.T.-Rohtak	Baba Wood Products Pvt Ltd
35.	E/MISC/60646/2019	E/60165/2018-DB	OIO-CHD-EXCUS-001-APP-76-17-18 dt. 19/09/2017	Commissioner of Central Excise-Shimla	C.C.E. & S.T.-Shimla	Kandhari beverages P Ltd
36.	E/MISC/60648/2019	E/60596/2018-DB	OIO-CHD-EXCUS-001-APP-453-17-18 dt. 16/02/2018	Commissioner of Central Excise-CHANDIGARH-I	C.C.E.-Chandigarh-i	Deepak Spinners
37.	E/MISC/60658/2019	E/61135/2018-DB	OIO-CHD-EXCUS-001-APP-830-17-18 dt. 28/03/2018	Commissioner of Central Excise and Service Tax-CHANDIGARH-I	C.C.E.-Chandigarh-i	Mstara Chand Logistic Solution Ltd
38.	E/MISC/60631/2019	E/62031/2018-DB	OIO-APPL-ST-PKL-57-2018 dt. 04/06/2018	Commissioner of Central Excise and Service Tax-ROHTAK	C.C.E. & S.T.-Rohtak	Ms Haryana Urban Development Authority
39.	ST/MISC/60640/2019	ST/60759/2017-DB	OIO-34-CE-APPL-II-DELHI-2017 dt. 25/05/2017	Commissioner of Central Excise and Service Tax-ROHTAK	C.C.E. & S.T.-Rohtak	Ms Om Savitri Jindal Charitable Trust

APPEARANCE:

Mr. H.S. Brar, Mr. Bhasha Ram, Mr. Tarun Kumar, Mr. A.K. Saini, Mr. Vijay Gupta, Mr. M.S. Dhindsa and Mr. G.M. Sharma - Authorised Representatives for the Appellants

Mr. Joy Kumar, Advocate, Mr. Mukesh Pandey, C.A., Mr. Rakesh Kumar Khanna, C.A. for the Respondents

CORAM: HON'BLE MR. ASHOK JINDAL, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)

FINAL ORDER NO. 60827 to 60865 /2019

DATE OF HEARING/ DECISION: 21.10.2019

PER ASHOK JINDAL:

The Revenue has filed these applications for withdrawal of their appeals on the ground that the revenue involved in these appeals is less than Rs. 50 lakhs. Therefore, as per the Litigation Policy vide F.No. 390/Misc/116/017-JC dated 22.08.2019, the Revenue Officers are directed to withdraw the appeals.

2. Heard the Id. ARs.

3. As prayed, the applications for withdrawal of the appeals are allowed and accordingly, the appeals are dismissed as withdrawn.

(Dictated and pronounced in the open court)

(ASHOK JINDAL)
MEMEBR (JUDICIAL)

(RAJU)
MEMBER (TECHNICAL)